

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 233 of 2014 & IA-370 of 2014, IA-371 of 2014

Dated : 19th November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Sasan Power Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. J.J. Bhatt, Sr. Adv.
Ms. Lakshmeesh S. Kamath
Ms. Radhika Gautam
Ms. Sadapurna Mukherjee

Counsel for the Respondent(s) : Mr. Anand K. Ganesan, and Mr. Saurabh Mishra
for R-1
Mr. Gautam Chawla for R-2,
Ms. Meghana Aggarwal for R-3,
Mr. G.Umapathy for R-4,
Mr. Rajiv Srivastava for R-5 to 8,
Mr. Alok Sharma for R-10,
Mr. Rahul Dhawan for R-11 & 12,

ORDER

The respondent No. 5 to 8 wants to file additional affidavit. They are permitted to do so. Rejoinder, if any, may be filed by 30.11.14. Learned counsel for Respondent No.10 is filing vakalatnama and counter affidavit today.

Heard Mr. J. J. Bhatt, learned Sr. counsel.

Post the matter on 12th December 2014 for further hearing.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

Sh/Jps